

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)**

Subject :- Representation of Ms. Zainab Naz for recalling transfer Order No. 1297 of 2024/Psy dated 22.08.2024 and restoration of previous position as Junior Assistant with the same seniority.


O R D E R

No. 1350 of 2024/Psy

Dated:02/09/2024

Order No. 1297 of 2024/Psy dated 22.08.2024 issued by this Secretariat on the subject cited above is treated as cancelled and withdrawn. However, the services of the official are placed at the disposal of Pr. District & Sessions Judge, Leh for further posting. The post of System Assistant against which the official was supposed to be adjusted in the Jammu Province is declared as vacant.

By order of Hon'ble the Chief Justice(A).


(M. K. Sharma)

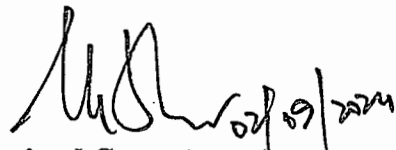
**Principal Secretary to,
Hon'ble the Chief Justice**

No : 1272-81/Psy - 623

Dated : 02/09/2024

Copy to :

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
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4. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
..... for information.
5. Pr. District & Sessions Judge, Leh and Jammu for information and n/a.
6. Munsiff Nobra for information and n/a.
7. CPO e-Court, High Court of J&K and Ladakh, Srinagar for uploading the same on the High Court website.
8. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping record of the same.
9. Ms. Zainab Naz, (Jr. Asst) in the Court of Munsiff, Nobra for information and n/c.
10. Office file.



**Principal Secretary to,
Hon'ble the Chief Justice**